

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NOs. 391 & 392 OF 2015 IN
DFR NO. 1474 OF 2015**

Dated : 26th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand Urja Sancharan Nigam Ltd.

.... Appellant(s)

Versus

M/s. Kohinoor Power Pvt. Ltd. & Anr.

.....Respondent(s)

Counsel for the Appellant(s)

: Mr. Sunil Kumar
Mr. Himanshu Shekhar
Mr. Aabhas Parimal

Counsel for the Respondent(s)

: Mr. Farrukh Rasheed for R.2
Mr. Ravi Bharuka for R.1

ORDER

IA Nos. 391 & 392 of 2015

(Appls. for condonation of delay in filing & re-filing the appeal)

Learned counsel for Respondent No.1 seeks a week's time to file reply.
He may file the same on or before 04.12.2015 after serving copy on the other
side.

List the matter on **17.12.2015.**

(I.J. Kapoor)
Technical Member
ts/dk

(Justice Ranjana P. Desai)
Chairperson